

Annexure - 1																	
Name of the Corporate Debtor:			TOMOTIVE COACHES AND COMPONENTS LIMITED			Date of Commencement of Liquidator			16/09/2022			List of Stakeholders as on			30/12/2022		
List of secured financial creditors																	
Details of claim received					Details of claim admitted												
SI.NO	Name of the creditor	Identification No.	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of security interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, If any	
	Bank Of Maharashtra	NA	2/12/2022	1,231,644,468.87		Financial Creditor	1,231,644,468.87	Yes	All those pieces and parcels of land known as plot nos C1 & D6 in SIPCOT 's Industrial Complex at Gummipoondi within the village limits of Pappankruppam & Peddikuppam Taluk of Gummidipoondi Sub registration District of Gummidipoondi in Chengalpattu Revenue District containing by admeasurement 20.32	1,231,644,468.87						Corporate Guarantee has been offered by the group concern of the Corporate Debtor; Need to dig out the information about the	
Total				1,231,644,468.87			1,231,644,468.87			1,231,644,468.87					1,231,644,468.87		

Note

All above claims are subject to verification. Since accessibility to the accounts got belatedly.

Claim Forms received from the Erstwhile Liquidator on 2nd December 2022 only and CD's Computers are yet to be operated and claims to be verified from data available in CD's Computers